NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11,2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.10/7/HDB//2017
NAME OF THE COMPANY	Kadevi Industries Limited
NAME OF THE PETITIONER(S)	Indian Bank & Kadevi Industries Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	7 of IBC

(Counsel for Petitioner(s): / Lesale	elin poso	Helstonal	
ſ	Name of the Covinsel(s)	Designation	E-mail & Telephone No.	Signature
	Y.K. Sank	Adv.	9908011277	sy An

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		*	

ORDER

Heard. Shri V.K.Sajith, Ld. Counsel for Petitioner/Resolution Professional.

At the request of Counsel, case is posted on 04.12.2017.

Member (T)

Member (J)

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